


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/114, 115 & 116/CAA/2017
NAME OF THE TRANSFEROR : VISHWATEJ PROJECTS PVT LTD
NK TELECOM PRODUCTS LTD
NAME OF THE TRANSFERRE : HEXA WIND FARMS PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
	Mr. PAWAN JHABAKH for HARISHANKAR NANI	Counsel for Applicant Companies.	

ORDER

Mr. Pawan Jhabakh, Counsel for Applicant/Transferee Company present and made his submission. **Order is reserved.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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